

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3049
ANSWERED ON:15.03.2013
REMOVING AMBIGUITY IN FDI
Adhi Sankar Shri

Will the Minister of FINANCE be pleased to state:

- (a) whether a committee to examine the possibility of removing ambiguity between the two terms Foreign Direct Investment (FDI) and Foreign Institutional Investment (FII) has been constituted;
- (b) if so, the details thereof and time by which the committee is likely to submit its report to the Government; and
- (c) if not, the time by which the committee is likely to be constituted?

Answer

Minister of State in the Ministry of Finance (SHRI NAMO NARAIN MEENA)

(a) Yes, Sir.

(b) and (c). A Committee consisting of senior officers of Department of Economic Affairs, Department of Industrial Policy and Promotion, Department of Revenue, Ministry of Overseas Indian Affairs, Reserve Bank of India and Securities and Exchange Board of India has been constituted on 13.03.2013 to look into the matter. Timeframe has not been prescribed.